

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 307
IB-2818(ND)/2019

IN THE MATTER OF:

M/s Raj Packagings
Vs.
Jagpin Breweries Pvt Ltd

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 10.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Abhishek Anand, Adv. Mohak Sharma,
Adv. Sajal Jai
For the Respondent : Adv. Ashish Verma

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **31.05.2023.**

Sd/-
(Court Officer)